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Title: Further discussion on the motion for consideration of the Constitution (Scheduled Castes) Order (Amendment), 2012 (Discussion not concluded).

...(Interruptions)

MR. CHAIRMAN : Nothing else will go on record except what the hon. Member speaks.

(Interruptions) â€¢ *

SHRI VIRENDER KASHYAP (SHIMLA): Sir, let the House be in order first. I am ready to speak....(Interruptions)

MR. CHAIRMAN: Hon. Members, do not deprive him of speaking.

...(Interruptions)

MR. CHAIRMAN: You all have made your points.

...(Interruptions)

श्री वीरेन्द्र कश्यप : मठोदय, भाऊस को ऑर्डर में लाइ, मैं बोलने के लिए तैयार हूँ... (व्यवधान)

MR. CHAIRMAN: Hon. Members, please cooperate with the Chair.

...(Interruptions)

SHRI VIRENDER KASHYAP : Sir; let the House be in order. I am ready to speak on this Bill....(Interruptions) This Bill, which is brought by the Government, is very important. I want to support the Bill....(Interruptions)

MR. CHAIRMAN: Hon. Members, please co-operate with the Chair.

...(Interruptions)

SHRI VIRENDER KASHYAP : This is a very important Bill. After 65 years, the Scheduled Caste people will get their rights.(Interruptions)

MR. CHAIRMAN: Hon. Members, please allow the House to function.

...(Interruptions)

MR. CHAIRMAN: The House stands adjourned to meet tomorrow, the 7th of August, 2013 at 11.00 a.m.

15.05 hrs

The Lok Sabha then adjourned till Eleven of the Clock

on Wednesday, August 7, 2013/Sravana 16, 1935 (Saka).

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* The Reports were Presented to Hon'ble Speaker on 25.05.2013 under Direction 71A of the Directions by the Speaker when the House was not in session and the Speaker was pleased to order the printing, publication and circulation of the Reports under Rule 280 of The Rules of Procedure and Conduct of Business in Lok Sabha.

* The Reports were presented to Hon'ble Chairman, Rajya Sabha on 23rd July, 2013 and were also forwarded to the Hon'ble Speaker, Lok Sabha, the same day.

* Not recorded.

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